

**F.No.01(01)/Roster/CESTAT/2017**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi - 66**

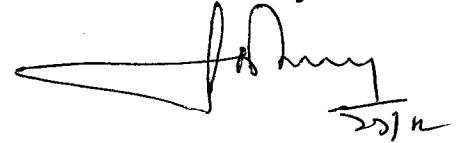
Dated: 27.12.2017

**ORDER NO. 184 of 2017**

Hon'ble President is pleased to partially modify the sitting notified vide **order no. 166 of 2017** for CESTAT, New Delhi to the extent indicated below :-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Shri Ashok Jindal, Member (J) and Hon'ble Shri B. Ravichandran, Member (T)	On 27.12.2017 at 12.30 p.m.	Service Tax Division Bench matters

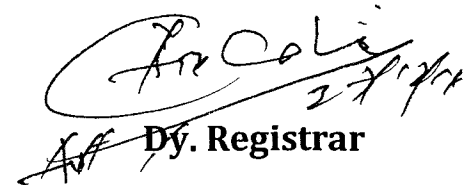
By Order



**(A.Mohan Kumar)**  
**Registrar**

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**Dy. Registrar**